

envisages Jan Aushadhi Stores in the Government run hospitals and also run by Private Entrepreneurs, Non-Governmental Organizations (NGOs), pharmacists etc. Bureau of Pharma Public Sector Undertakings of India (BPPI) has not received any proposal from Government of Tamil Nadu for opening Jan Aushadhi Stores in Government hospitals which may be because of free supply of generic drugs in all Government hospitals. However, 15 applications for opening of Jan Aushadhi Stores in Tamil Nadu have been received from Private Entrepreneurs and NGO Hospitals. Two Jan Aushadhi Stores at Virudhu Nagar and Madurai will be opened shortly.

(c) and (d) It has been envisaged in Jan Aushadhi Yojana to open at least one Jan Aushadhi Store in each district of the country. This has not been attained due to (i) Over dependence on support from State Government for setting up of Jan Aushadhi Store in the premises of Government hospital; (ii) Free supply of medicines in few States affected viability of opening Jan Aushadhi Stores in Government hospitals; (iii) Non-prescription of Generic medicines by the doctors; and (iv) Lack of responses from organization like AIIMS, prominent hospitals, medical colleges etc.

(e) The Bureau of Pharma PSUs of India (BPPI), the implementing agency of Jan Aushadhi Yojana is constantly in touch with the States Governments to initiate action on opening of Jan Aushadhi Stores in the State run hospitals.

Disposal of toxic waste in Union Carbide factory, Bhopal

2283. DR. CHANDAN MITRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether several tonnes of toxic waste, lying dumped in Union Carbide factory, Bhopal has not been disposed of even after three decades of the worst industrial disaster;

(b) if so, the reasons therefor; and

(c) the fresh steps taken by Government for safe disposal of the toxic waste without any further loss of time?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAMAHIR): (a) and (b) There is approximately 337 MT of Union Carbide India Ltd. (UCIL) waste within the premises of the erstwhile UCIL plant site at Bhopal. Hon'ble Supreme Court of India seized of the issue of disposal of UCIL waste and remediation of plant site in the matter of Special Leave Petition (Civil) No. 9874 of 2012: Union of India Vs. Alok Pratap Singh and others. The Government of India in the Ministry of Environment, Forest and Climate Change is taking actions pursuant to the orders of Hon'ble Supreme Court from time to time. As per Hon'ble Supreme Court's

order, 10 MT of erstwhile UCIL waste was successfully incinerated at Common Hazardous Waste Incinerator at Pithampur, District Dhar, Madhya Pradesh by Central Pollution Control Board (CPCB) during August 13-18, 2015 and the report has been submitted to the Hon'ble Supreme Court by Ministry of Environment, Forest and Climate Change.

(c) After successful incineration of 10 MT of erstwhile UCIL waste, the Government of Madhya Pradesh who is responsible for undertaking necessary remedial actions for disposal of toxic waste at former UCIL plant site, is directed by Department of Chemicals and Petrochemicals to prepare action plan in consultation with Central Pollution Control Board for disposal of remaining waste for the endorsement of Oversight Committee constituted under Ministry of Environment, Forest and Climate Change.

Synthetic fertilizer industry

2284. SHRI DILIP KUMAR TIRKEY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the synthetic fertilizer industry in the country is facing a crisis like situation owing to sharp fall in the consumption of synthetic fertilizers; and

(b) if so, the steps taken by Government to address the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAMAHIR): (a) and (b) No Sir, details of sales (consumption) of synthetic (chemical) fertilizers viz. Urea and P&K for the years 2013-14 to 2015-16 are as under:

(Figures in LMT)		
Year	Urea	P&K (MOP, DAP & NPK)
2013-14	304.54	166.11
2014-15	308.76	189.36
2015-16	319.68	214.39

It can be seen from the above table that consumption of chemical (synthetic) fertilizers (Urea and P&K) has increased over the years.

Differences over capping the price of stent

2285. SHRI HISHEY LACHUNGPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Ministry has difference of opinion with the Ministry of Health and Family Welfare on capping the prices of stent and other medical equipments;